GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:690
ANSWERED ON:11.11.2010
LEGISLATION FOR COMPLAINT AGAINST JUDGES
Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Mahant Dr. Charan Das

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is considering a proposal to introduce legislation to enquire into the complaints against Supreme Court and High Court judges;
- (b) if so, salient feature of the proposed legislation;
- (c) whether Government is also considering to incorporate in the proposed / legislation that lays down judicial standards and requires the judges to declare their assets and liabilities; and
- (d) if so, the details in this regard?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a) to (d): The Governmen has decided to introduce a Bill titled `The Judicial Standards and Accountability1. 2010` which incorporates a mechanism for enquiring into individual complaints against juages of the Supreme Court and High Courts, enables declaration of assets and liabili of ruciges m(x iays down judicial standards to be followed by the Judges, in the current Session of &c Pariianient.